

Name of the post	No. of post (s)	Classification	Pay Level in Pay Matrix	Whether Selection Post or non-selection post
1	2	3	4	5
2. Editor	03* Subject to variation depending on Workload	General Central Service, Group 'A' 'Gazetted' 'Non-Ministerial'	Level -12 (Rs.78800-209200)	Selection Post

Age limit for direct recruits	Educational & Other Qualifications required for direct recruitments	Whether age and educational qualifications prescribed for direct recruitment will apply in the case of promotees	Period of probation, if any
Not Applicable	Not Applicable	Not Applicable	Not Applicable
6	7	8	9
Method of recruitment, whether by direct recruitment or by promotion or by deputation or by absorption and percentage of the posts to be filled by various methods			
10			
Promotion failing which by deputation (including short-term contract)			
<p>Promotion:- Assistant Editor in level-11 in the pay matrix (Rs. 67700-2,08,700/-) of Vidhi Sahitya Prakashan, Legislative Department with five years regular service in the grade and having successfully completed training of two weeks duration in the relevant field or area.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors shall also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their junior who have already completed such qualifying or eligibility service.</p>			
11			

Deputation (including short-term contract):

Officer under the Central Government or State Government or Union territories or Recognized Research Institution or University or Public Sector Undertakings or semi Government or Statutory or Autonomous Organization,

(A) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in post in level-11 in the pay matrix (Rs. 67700-2,08,700/-) or equivalent in the parent cadre or Department ; and

(B) Possessing the following educational qualifications and experience,---

(1) (i) Bachelors' Degree in Law from a recognized University/5 years integrated Bachelor's Degree in Law from recognized University; or equivalent;

(ii) (a) ten years practice as an Advocate in a High Court; or

(b) ten years experience in State Judicial Service; or

(c) ten years experience in legislation and legal affairs in the Law Department of a State Government of the Central Government; or

(d) ten years experience in the Legislative Department of the Central Government; or

(e) ten years experience in editing in a Department concerned with Law Reports; or

(f) ten years experience of Legislative Department drafting; or

(g) ten years experience of translation in Hindi of principal and subordinate legislation; or

(h) ten years experience in teaching or research in Law, or

(i) Master's Degree in Law from a recognized University or equivalent with eight years experience in teaching or research in Law ; and

(2) (i) Had studied Hindi/English as compulsory or elective subject at Higher Secondary (12th level) from a recognized University/Board or equivalent and ability to translate and edit Court Judgments in Hindi.

(ii) Working knowledge in computer.

Desirable:-

(i) Bachelor's degree from a recognized university with English as a compulsory/optional subject at degree level.

Note 1 The Department Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment by promotion.

Note 2 The period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not exceed four years.

Note 3 The maximum age limit for appointment by deputation (including short-term contract) shall be not exceeding 56 years as on the closing date of receipt of applications.

If Departmental Promotion Committee exists, what is its composition

Circumstance in which UPSC is to be consulted in making recruitment

12

13.

Group 'A' Departmental Promotion Committee

(for considering promotion) consisting of:-

1.	Chairman/Member, Union Public Service Commission	Chairman;	Consultation with the Union Public Service Commission necessary while appointing on deputation(including short-term contract)
2.	Secretary, Legislative Department	Member;	
3.	Joint Secretary, Legislative Department	Member;	